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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 207/15	TP 28/17	Hearing	433(e)	The Pride Enter- prises, Coimbatore Vs Mekong Rubber Pvt. Ltd., Mysuru.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

GANESH PRASAD B.S.  
Phno. 7795264520

Petitioner

*Ganesh Prasad*

Counsel for petitioner is present. He further requested time to comply the provisions of I&B code and also to file correct address of the respondent. Time granted as a last chance.

List it on 07.08.2017.

*Ashok Kumar Mishra*  
MEMBER (T)

*Ratakonda Murali*  
MEMBER (J)